

Permission to Monopoly Houses to enter real estate business

208. SHRI CHIMANBHAI MEHTA Will the Minister of URBAN DEVELOPMENT be pleased to state—

(a) whether it is a fact that Government have recently agreed that monopoly houses be permitted to enter into real estate business, if so, what are the likely implications of such a step; and

(b) whether this step is going to encourage house building activities or enhance the prices of vacant lands?

THE MINISTER OF URBAN DEVELOPMENT (SHRI DAULAT RAM SARAN) (a) The regulations/provisions in Chapter III of the MRTP Act, 1969 are not applicable to the MRTP Companies engaged in or proposing to enter into the real estate business. However, the MRTP Companies are subject to Central and State laws relating to land development, urban land ceiling, consumers' protection and curbing of speculation etc.

(b) Does not arise.

Book-Stall and Catering Stalls facilities at Railway Stations

209 SHRI VISHWASRAO RAM-RAO PATIL: Will the Minister of RAILWAYS be pleased to state—

(a) whether it is a fact that the facilities of book-stall and catering stalls have been provided at Anand Vihar, Sahibabad, Shakurbasti, Sarojini Nagar, Inderpuri, Narela, Patel Nagar, Pataudi Road, Okhla, Tughlakabad, Ballabgarh and Karnal stations;

(b) whether Government have received any suggestions from Members of Parliament for providing these facilities; and

(c) if so, what action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS):

(a) Only catering facility has been

provided at Sahibabad, Sarojini Nagar, Patel Nagar, Pataudi Road, Okhla, Tughlakabad, Karnal and Narela stations. At Ballabgarh station both catering and book-stall facilities have been provided.

(b) and (c) Yes, Sir. A suggestion has been received for providing catering and book-stall facility at Anand Vihar. Action will be taken to provide these facilities if found justified.

Availability of Book-Stall facilities in Western and Central Railways

210 SHRI VISHWASRAO RAM-RAO PATIL. Will the Minister of RAILWAYS be pleased to state:

(a) what are the names of the stations in the Sub-Urban Section in Western and Central Railways where book-stall facilities are available with the names of contractors;

(b) the details of the stations (with names) where this facility is not provided;

(c) whether Government have any proposal for award of Book-Stall to educated Unemployed on those vacant stations; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS):

(a) and (b) A statement is attached (See below).

(c) and (d) As per extant policy, all new bookstall contracts are reserved for unemployed graduates, their co-operatives, partnerships, associations and co-operative societies of actual workers and vendors

However, at present provision of bookstall facility at none of the stations without this facility, excepting Nagaon on Western Railway, has been found justified.